


(16)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/114/(IB)/2017
NAME OF THE PETITIONER(S) : SHAH BROTHERS ISPAT LTD
NAME OF THE RESPONDENT(S) : TECH MEGACORP INTERNATIONAL PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Arun Karthik Mohan	Counsel for Petitioner	

ORDER

Mr. Arun Karthik Mohan, Counsel for Petitioner present and filed an affidavit in proof of making a paper publication for causing appearance of Respondent before this Bench. Respondent called but absent. He has also placed a proof by way of letter dated 14.07.2017 stating that he has complied with all the requisite formalities like filing of affidavit, bank certificate and suggesting IRP as per notification of MCA dated 29.06.2017. In the circumstances, Respondent is set *ex parte*. At the request of Counsel for Petitioner, matter is posted for submissions. Put up on 04.08.2017 at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)